

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-40/2020

Mr. Habib F. Bellary

... Petitioner

Versus

Shri Lawrence Miranda alias
Lourenco Rosario Miranda & ors.

.... Respondents

Ms. Suzette Pereira, Advocate for the Petitioner.

Mr. Vithal Naik, Advocate for Respondent no. 1.

Shri T. Patil, Advocate for Respondent no. 2.

Coram:- Nutan D. Sardessai, J.

Date:- 23rd June, 2020.

P.C.:

The application for amendment is allowed and the same stands disposed off accordingly.

Nutan D. Sardessai, J.

msr.